

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA
UNSTARRED QUESTION NO-392

ANSWERED ON TUESDAY, FEBRUARY 3, 2026/ 14 MAGHA, 1947 (SAKA)

SECTOR WISE DETAILS OF DEBT WAIVER

392. SHRI SANT BALBIR SINGH:

Will the Minister of FINANCE be pleased to state:-

(a) whether Government maintains record of the total debt waived off or written off in respect of corporates and farmers from April 2014 to the current financial year, if so, the details thereof;

(b) the State/UT-wise and sector-wise details of such debt waivers/write-offs separately for corporates and farmers; and

(c) whether Government has undertaken any comparative assessment of the impact of corporate debt write-offs vis-à-vis farmers' debt relief on public finances and economic equity?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (c): The Reserve Bank of India (RBI) has apprised that the State/UT-wise and sector-wise details regarding total debt waived off or written off in respect of corporates and farmers is not maintained by it. However, year-wise and category-wise details of loans written-off by Scheduled Commercial Banks for domestic operations, for categories Large (Industries and Services) and Agriculture and Allied Activities, during the last 11 financial years (FY) and current FY till 30.9.2025, are at **Annex**.

Banks write-off NPAs, including, *inter-alia*, those in respect of which full provisioning has been made on completion of four years, as per RBI guidelines and policy approved by banks' Boards. Such write-off does not result in waiver of liabilities of borrowers and therefore, it does not benefit the borrower. The borrowers continue to be liable for repayment and banks continue to pursue recovery actions initiated in these accounts. Further, recovery in written-off loans is an ongoing process and banks continue pursuing their recovery actions initiated against borrowers under the various recovery mechanism available to them.

Rajya Sabha Unstarred question no. 392, regarding Sector wise details of debt waiver

Category-wise details of written-off loans by Scheduled Commercial Banks

(Amounts in crore Rs.)

Category	Financial Year	Written-off loans
Large Industries	2014-15	17,897
	2015-16	30,186
	2016-17	55,468
	2017-18	80,224
	2018-19	1,25,320
	2019-20	1,22,941
	2020-21	97,304
	2021-22	41,566
	2022-23	73,272
	2023-24	42,210
	2024-25	27,284
	2025-26 (till 30.9.2025)	7,752
Large Services	2014-15	13,826
	2015-16	10,229
	2016-17	12,840
	2017-18	18,908
	2018-19	23,433
	2019-20	36,199
	2020-21	29,746
	2021-22	27,966
	2022-23	41,255
	2023-24	26,157
	2024-25	20,284
	2025-26 (till 30.9.2025)	4,547
Agriculture and Allied Activities	2014-15	3,420
	2015-16	6,845
	2016-17	6,488
	2017-18	10,747
	2018-19	12,728
	2019-20	12,969
	2020-21	14,483
	2021-22	15,222
	2022-23	23,852
	2023-24	24,426
	2024-25	21,882
	2025-26 (till 30.9.2025)	14,121

Source: RBI, domestic operations
